

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 623 of 2020

IN THE MATTER OF:

Hemanshu Jamnadas Domadia

... Appellant

Versus

Central Bank of India & Anr.

...Respondents

Present:

For Appellant : None

ORDER
(Through Virtual Mode)

28.07.2020 There being no appearance on behalf of the Appellant, let the appeal be listed 'for Admission (Fresh Case)' on **4th August, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/